

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition(s) (Civil) No(s). 1086/2026

PRATIK VIRA

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No. 258368/2026 - EXEMPTION FROM FILING LIST OF DATES/SYNOPSIS)

Date : 03-09-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANAFor Petitioner(s) : Mr. Sangramsingh R. Bhonsle, AOR
Ms. Pushkara A. Bhonsle, Adv.
Mrs. Sneha S. Bhonsle, Adv.
Mr. Sanmitra Y. P., Adv.
Ms. Shruti Sharma, Adv.
Mr. Brahamjyot Singh, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

Issue notice, returnable on 25.09.2026.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(PREETHI DILEEP KUMAR)
DY. REGISTRAR